

THE HIGH COURT OF KERALA

A6 -10707/2020

Kochi : 682 031
Dated : 19.02.2020

OFFICIAL MEMORANDUM

Sub:- Deputation to the posts of Court Officer and Assistant in the office of the Kerala Lok Ayukta, Thiruvananthapuram-willingness called for- reg.

Ref:- 1. Letter No.303/LA/A1/2019 dated 27.01.2020 of the Registrar, Kerala Lok Ayukta, Thiruvananthapuram.

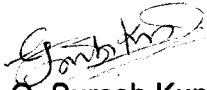
2. This office O.M. No. A1-39627/2011/A6 dated 05.07.2011

It has been decided to call for willingness from the members of the High Court service in the category of Section Officer/Court Officer and Assistant, who have satisfactorily completed their period of probation in the entry category and have completed at least five years in the High Court service, for being considered to the posts of Court Officer and Assistant in the office of the Kerala Lok Ayukta, Thiruvananthapuram on deputation basis.

Accordingly, willing and qualified members of the High Court Service may submit their willingness and bio-data in the prescribed format available in the 'A' Section, for being considered to the aforementioned posts on deputation basis on or before 25.02.2020 to the 'A' Section, High Court. Willingness once given shall not be allowed to be withdrawn.

Applications filed by qualified hands who have satisfactorily completed their period of probation in the entry category and have completed at least five years in the High Court service alone will be entertained.

(By Order)


C.G. Suresh Kumar
Assistant Registrar

To

The Deputy Registrar, Kerala Judicial Academy, Athani, Ernakulam
The Chief Librarian, High Court.

The Assistant Registrar, Court Officer's Section, High Court
All Section Heads, High Court
The Section Head, Kerala Judicial Academy, Athani,
Ernakulam

They shall bring the content of this O.M. to the notice of the officials working under them.

(p.t.o.)

The Confidential Assistant to Director, Kerala Judicial Academy, Athani,
Ernakulam.

The Confidential Assistants to the Registrars and Additional Registrar (General
Administration), High Court.

The IT Section, High Court (for uploading in the Website).

The Administrative Records Section, High Court.

The Notice Board, High Court.

The File.